

(b) if so, the action taken thereon?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does not arise.

मंससं यूनिक्म लेबोरेटरीज लिमिटेड, बम्बई  
द्वारा घटिया स्तर की औषधियों का  
निर्माण

1511. श्री निहाल सिंह : क्या स्वास्थ्य और परिवार कल्याण मंत्री जीवन रक्षक औषधियों का निर्माण करने वाली कम्पनियों के बारे में 9 दिसम्बर, 1980 के प्रस्तावित प्रश्न संख्या 3063 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या मंससं यूनिक्म लेबोरेटरीज लिमिटेड, बम्बई, द्वारा घटिया स्तर की औषधियां बनाने के 12 मामले पकड़े गए हैं;

(ख) यदि हां, तो प्रत्येक वार निम्न स्तर की बनाई गई औषधियों के नाम क्या हैं और क्या इन औषधियों को ऐजेंसियों को भेज दिया गया था और यदि हां, तो उन ऐजेंसियों के क्या नाम हैं; और

(ग) सरकार द्वारा उक्त कम्पनी के विरुद्ध क्या कार्यवाही की गई है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लस्कर) :  
(क) से (ग). अपेक्षित सूचना एकत्र की जा रही है और यथासमय सभा पटल पर रख दी जायेगी ।

#### Mobile Health Units in Rural Areas

1512. SHRI MUKUNDA MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have any programme to provide Central assis-

tance to States to open Mobile Health Units in the rural areas;

(b) if so, whether any assistance has been given to West Bengal Government under this head; and

(c) how many villages of each districts of West Bengal have been benefited by this programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c). There is no such proposal under the consideration of the Government of India. However under the re-orientation of Medical Education Scheme, three mobile clinics have been provided to each medical college in the country. In West Bengal. 21 mobile medical clinics have been supplied to the seven Medical Colleges in the State. These mobile clinics are meant for service in the three Primary Health Centres attached to each medical college.

#### Halt between Chhota Ambona and Kaloobathan

1513. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4444 on the 18th December, 1980 regarding Halt between Chhota Ambona and Kaloobathan and lay a copy of the detailed reports based on which the provision of a Halt between Chhota Ambona and Kaloobathan has been considered not feasible from the engineering and the operating points of view?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): The proposal for opening of a halt station between Kaloobathan and Chhota Ambona stations only 9 Kms. apart on the Grand Chord line in Asansol Division has not been found feasible on the following grounds:

(i) The site for the proposed halt is on a graded section—rising in up direction and falling in down direction.

(ii) No platform at the proposed site can be constructed because it will cause infringement due to existence of the electric masts outside the tracks.

(iii) The Section is heavily saturated and provision of a halt would adversely affect the operation on the Grand Chord Section.

#### C.I.C. Section of Dhanbad Division

1514. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a serious agitation of the local people resulting in suspension of Train movements in C.I.C. Section of Dhanbad Division Eastern Railway against illegal appointment of Railwaymen's sons only vice regular vacancies and casualties of class IV workers in Diesel shed, Patratu;

(b) if so, the total number of vacancies in class IV cadre and requirements of such staff for casualties as on 1st Jan. 1981;

(c) the details of appointment of the sons of Railwaymen indicating their designation, dates of retirement etc. against regular vacancies and casualties in Diesel Shed, Patratu in 1977, 1978, 1979, 1980 and 1981; and

(d) the policy of Government regarding appointment as substitutes in Railway?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

(d) Substitutes are engaged on regular scales of pay and allowances against vacancies of group (C) and

(D) categories where it is not possible to fill the posts from existing leave reserve. The substitutes as far as possible, are drawn from a panel of suitable candidates selected for group (C) and (D) posts. Substitutes in group D are screened for regular absorption by screening Committee.

#### Hooliganism at Gwalior Railway Station

1515. SHRI K. PRADHANI:

SHRI G. Y. KRISHNAN:

SHRI CHINTAMANI JENA:

SHRI N. E. HORO:

SHRIMATI GEETA MUKHERJEE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the 'Hindustan Times' dated 28th January, 1981 that about 500 students who wanted to visit New Delhi to witness the Republic Day without a ticket indulged in unprecedented hooliganism at the Gwalior Railway Station; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Yes. The details as reported are as under:—

On the night of 25-1-1981 there was a heavy rush on the Gwalior Railway Station platform due to enthusiasm on the part of people including students to proceed to Delhi for witnessing the Republic Day Parade on 26-1-1981. Soon after the departure of 359 DN—Jhansi-Agra-Cantt. Passenger, from Gwalior Station, some miscreants amongst the crowd started teasing the lady passengers waiting on the platform. This created commotion and the Station authorities alerted Government Railway Police and Railway Protec-